

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-44/2004/6707 /A

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri C.B. Gogoi,  
District & Sessions Judge,  
Sonitpur, Tezpur.

Dated Guwahati, the 15<sup>th</sup> December, 2021

Sub: **Casual leave, Winter vacation and station leave permission.**

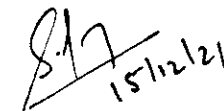
Ref:- Your letter Nos. DJ(S) 4308 dtd 13.12.2021  
DJ(S) 4309 dtd 13.12.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 23.12.2021 along with permission to avail winter vacation (including Christmas holidays ) w.e.f. 24.12.2021 to 31.12.2021, along with station leave permission, with your official vehicle, at your own cost, from the evening of 22.12.2021 till the morning of 03.01.2022**, has been granted.

Further, the Addl. District & Sessions Judge, Sonitpur, Tezpur, in his absence the next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

  
15/12/21  
**JT.REGISTRAR (VIGILANCE)**

6709

**Memo NO.HC.VII-44/2004/6708/A, dated 15.12.2021**  
Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ✓ The Project Manager, Gauhati High Court

sd/-  
**JT.REGISTRAR (VIGILANCE)**